

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:276  
ANSWERED ON:02.08.2011  
FUNDS UNDER PYKKA SCHEME  
Ray Shri Rudramadhab

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government/Sports Authority of India has released all the allocated/sanctioned funds under PYKKA scheme for rural sports competition;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) if not, the reasons therefor; and
- (d) the time by which the sanctioned funds are likely to be released?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (INDEPENDENT CHARGE) (SHRI AJAY MAKEN)

(a) & (b) The funds for holding annual rural sports competitions are released to the States on submission of the proposals, along with utilization certificate for the grants availed by them during previous year(s). States-wise sanction/ release of funds for holding rural sports competitions during 2008-09, 2009-10 and 2010-11 for given at Annexure I, II & III.

(c) & (d) Does not arise.